

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/168(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	HAWK CAPITAL PRIVATE LIMITED VS SAMRIDHI INFORMATICS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Dhruv Jain, Adv.] For the Financial Creditor

Mr. Avishek Guha, Adv.]

Mr. Arunika Dutta, Adv.]

Mr. Kaustov De Sarkar, Adv.]

Ms. Manju Bhuteria, Adv.] For the Respondent

Mr. Rahul Auddy, Adv.]

Mr. Aditya Gooptu, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Since the parties are trying to settle the matter.
3. List the matter on **14.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**